

Filing No. B.A/8235/2020

Bharat Shukla Vs The State of Jharkhand

Advocate's Name- Indrajit Sinha

9)i) True T/c of Annex 1 may be filed.

- ii) P.S. Name may be stated properly as in FIR, in para 1 and prayer.
- iii) Vigilance case no. not stated in Para 1 and Prayer, as stated in FIR.
- iv) Registered part of FIR, doesnot appear in annexure.
- v) Name of petitioner in Vak. differs from page 1.
- vi) Distt. not mentioned in address of deponent in affidavit.